

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18509/2004  
(From the judgement and order dated 30/10/2003 in FAO No. 4413/2003 of  
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

NATIONAL INSURANCE CO. LTD.

Petitioner(s)

VERSUS

GEETA BHAT & ORS. Respondent(s)  
(With appln(s) for c/delay in filing SLP and office report ))

Date: 04/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. B.K.Satiya,Adv.  
Dr. Sushil Balwada,Adv.

For Respondent(s) Mr. K.S. Rana,Adv.(NP)

UPON hearing counsel the Court made the following  
ORDER

After hearing learned counsel for the parties, the Court reserved  
its judgment.

[ Meenu Sethi ]  
Court Master

[ Pushap Lata Bhardwaj ]  
Court Master